

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 9th of November, 2011.

NO. HC.VII-229/2010/8624/A. Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the concluding "Regional Level Training Programme for Sensitization of Judicial Officers" being organized by the Gauhati High Court in collaboration with Law Research Institute and supported by UNICEF to be held at GAURI SADAN, Dighali Pukhuri Par, Guwahati, Assam at 10:00 A.M. on 20th November, 2011, on the subject "The Juvenile Justice (Care and Protection of Children), 2000 and the Amendment Act, 2006"

1. Shri Mazed Ali, Spl. Judge, Assam, Guwahati
2. Shri Kamalendu Choudhury, Dist. & Sessions Judge, Karimganj
3. Shri Susil Kumar Sarma, Addl. Dist. & Sessions Judge, Sonitpur, Tezpur.
4. Smti. Rina Hazarika, Addl. Dist. & Sessions Judge, Dibrugarh.
5. Smti. Arunima Deka, Civil Judge & Asstt. Sessions Judge, Kokrajhar.
6. Shri Pratim Kumar Bora, Civil Judge & Asstt. Sessions Judge, No. 2, Cachar, Silchar.
7. Shri Aparesh Chakraborty, Chief Judicial Magistrate, Nagaon.
8. Shri S.P. Moitra, Chief Judicial Magistrate, Kamrup, Guwahati.
9. Smti. Malaya Deb (Dey), Chief Judicial Magistrate, Goalpara.
10. Smti. Madhuchanda Senapati Choudhury, SDJM(M), Abhayapuri.
11. Shri Utpal Rajkhowa, SDJM(M), Majuli, Jorhat.
12. Smti. Sangeeta Gogoi Bora, SDJM(S), Dhubri.
13. Shri Nasim Akhtar, SDJM(S), Sivasagar.
14. Shri Ratnadip Bhattacharjee, Judicial Magistrate 1st Class, Karimganj.
15. Shri Mahmud Hussain Barbhuiya, Munsiff No. 1, Dhemaji.
16. Smti. Rashmita Das, Munsiff No. 1, Sivasagar.
17. Smti. Manju Bordoloi, Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri.
18. Shri Debojit Parasar, Munsiff No. 1, Barpeta.
19. Shri Bhupen Kumar Nath, Munsiff No. 2, Jorhat.
20. Shri Partha Sarathi Bhattacharjee, Munsiff No. 2, Goalpara.
21. Md. Nur Ahmed Laskar, Judicial Magistrate, 2nd Class, Goalpara.
22. Smti. Pronita Morang, Judicial Magistrate, 2nd Class, North Lakhimpur, Lakhimpur.

23. Smti. Chetana Khanikar, Munsiff-cum-Judicial Magistrate, 2nd Class, Margherita.
24. Shri Dewan Mubasshir Hussain, Munsiff No. 3, Silchar, Cachar.
25. Smti. Syeda Farida Afzal Zinnat, Judicial Magistrate, 2nd Class, Silchar, Cachar.
26. Smti. Himakshi Thakuria, Judicial Magistrate, 2nd Class, Dhubri.
27. Smti. Achma Rahman, Munsiff No. 4, Guwahati.
28. Smti. Nilakshi Lahkar, Munsiff-cum-Judicial Magistrate, 2nd Class, Sonari, Sivasagar.
29. Smti. Kingkini Borah, Munsiff No. 2, Dhemaji.
30. Smti. Monalisa Das, Munsiff No. 3, Karimganj.
31. Shri Rajesh Bodo, Munsiff No. 4, Silchar, Cachar.

By Order
Sd/- V.K. Chandak
Joint Registrar (Judl.-I)